

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 24th of May, 2024

NO. HC.VII-54/2024/4624/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers as Resource Persons to conduct "***Orientation Programme on New Criminal Laws***" as per the below mentioned programme at the Judicial Academy, Assam.

Sl. No.	Name and Designation of the Judicial Officer	Date of Training
1.	Shri Syed Imdadur Rahman District & Sessions Judge, Hailakandi	28.05.2024 & 29.05.2024
2.	Shri Jaspal Singh Principal Judge, Family Court, Barpeta	28.05.2024 & 14.06.2024
3.	Dr. Manash Baruah District & Sessions Judge, Nalbari	30.05.2024
4.	Shri Anurag Jintoo Borah Addl. District & Sessions Judge, Nagaon	06.06.2024
5.	Smti. Mridu Chanda Bordoloi District & Sessions Judge, Sivasagar	13.06.2024 & 14.06.2024
6.	Shri Raktim Duarah District & Sessions Judge, Kamrup(M)	20.06.2024
7.	Smti. Ipsita Borthakur Addl. Sessions Judge-cum- Special Judge, POCSO, Nagaon	20.06.2024 & 24.06.2024
8.	Shri Yusuf Azaz Addl. District & Sessions Judge, Barpeta	21.06.2024
9.	Shri Pranjal Das District & Sessions Judge, Jorhat	22.06.2024
10.	Shri Sanjeev Kr. Sharma Special Judge, CBI & NIA, Assam, Guwahati	24.06.2024 & 25.06.2024
11.	Shri Roushan Lal District & Sessions Judge, Karbi Anglong, Diphu	28.06.2024 & 29.06.2024

By Order,
Sd/-
S.k.Poddar
REGISTRAR GENERAL

Memo HC-54/2024/4625 /A, Dated: 24.05.2024


Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.
The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.
3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Pranjal Das, District & Sessions Judge, Jorhat.
6. Shri Sanjeev Kr. Sharma, Special Judge, CBI & NIA, Assam, Guwahati.
7. Shri Raktim Duarah, District & Sessions Judge, Kamrup (M).
8. Dr. Manash Baruah, District & Sessions Judge, Nalbari.
9. Shri Syed Imdadur Rahman, District & Sessions Judge, Hailakandi.
10. Shri Roushan Lal, District & Sessions Judge, Karbi Anglong, Diphu.
11. Smti. Mridu Chanda Bordoloi, District & Sessions Judge, Sivasagar.
12. Shri Jaspal Singh, Principal Judge, Family Court, Barpeta.
13. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, Nagaon.
14. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta.
15. Smti. Ipsita Borthakur, Addl. Sessions Judge-cum- Special Judge, POCSO, Nagaon.
16. The District & Sessions Judge,
Kamrup(M)/Barpeta/Nagaon.
He/She is requested to inform the concerned officer under his control about this notification.
17. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

18. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


24.05.2024

REGISTRAR GENERAL